

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:3015  
ANSWERED ON:16.03.2010  
INSTITUTIONAL MECHANISM FOR PLAYING FIELDS  
Raghavan Shri M. K.

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Government proposes to set up institutional mechanism for standardising and quality control of playing fields in the country;
- (b) if so, the details thereof;
- (c) the funds allocated for creating and development of such playing fields during each of the last three years and the current year, State-wise;
- (d) whether proposals have been received by the Government from the various State Governments under the scheme; and
- (e) if so, the details thereof and action taken thereon, State-wise including Kerala?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) At present, there is no such proposal under consideration of the Government;
- (b) Does not arise, in view of (a) above.
- (c) to (e) With the objective of creating basic sports facilities including development of play fields in all village panchayats and block panchayats of the country in a phased manner in next 10 years, the Government has introduced a nation-wide centrally sponsored scheme titled "Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA)". Under this scheme, village and block panchayats receive one-time seed capital grant of Rs.1 lakh and Rs. 5 lakh, respectively, for establishing a playfield with basic facilities. Details about village panchayats and block panchayats covered under PYKKA and funds released to States, including Kerala during 2008-09 and 2009-10 are given in Annexure.